

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-62(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K. Mohapatra
Hon'ble Member (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE COMPANY: Hythro Power Corporation Ltd.

SECTION OF THE COMPANIES ACT: U/s 10 of Insolvency And Bankruptcy Code 2016

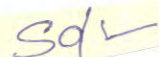
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


1 ADDITYA SEWARI ADVOCATE Director. 

2. PAWAN MAHUR PCS ORDER Corporate Director 

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On behalf of the Counsel for the petitioner, request for adjournment has
been made on the ground that the arguing Counsel is to come from Chennai.
List on 05.5.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (TECHNICAL)